

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/201(KB)2021
IA(I.B.C)/987(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	INDIAN BANK VS REACON ENGINEERS INDIA PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Avishek Guha ,Adv.] For RP
Ms.Arunika Dutta,Adv.]
Mr.Kaustor De Sarkar,Adv.]
Mr.Srijit Bose,Adv.]

Ms.Tanvi Luhariwala,Adv.] For R-3 & R-4 in IA 987/2024
Ms.Sonakli Mukhopadhyay,Adv.]

Ms.Pooja Singh, Adv.] For the Applicant in IA 987/2024.

O R D E R

1. Ld.Counsel for the parties present.
2. Post the matter on **19/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ